[RAJYA SABHA]

(c) 3 more escalators ar& expected to be installed by December, 1998.

Proposal to take over the Vocational Training centre at Railway Girls High School

4264. DR. ALLADI P. RAJKUMAR: Will the Minister of RAILWAYS be pleased to State:

- (a) whether Government have viewed the proposal to take over the Vocational Training Centre at Railway Girl High School's North Lallaguda, Sec underabad for which the infrstructure costing Rupees four and half lakhs was earlier donated by the State Government as suggested by the South Central Rail way; and
- (b) if so, the present status of the take over proposal?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF PLANNING PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) and (b) The Andhra Pradesh Government introduced vocational course at Secondary level in selected high schools during the year 1984. Railway Girls High School. Secunderabad was one of such selected high schools where the State Government provided the infrastructure worth about Rs.2.5 lakhs and part time instructors for running the vocational course. The matter has been reviewed and it has been decided that the present arrangement of the vocational course being run by the Andhra Pradesh Government may continue.

Security inside the moving trains

- 4265. SHRI K.M. KHAN: Will the Minister of RAILWAYS be pleased to State:
- (a) whether some Action Plan to deal effectively with crimes and blasting of bombs has been prepared by security directorate under the Ministry;

- (b) wherther such a plan would ensure posting of at least four R.P.F./R.P.S.F. personnels in each coach from August' 98;
- (c) whether the step as in (b) would ensure journey of railway passengers free from insecurity, robberies, thefts, entry of unauthorised persons and blasting of bombs;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) whether provision of security inside the moving trains is the basic responsibility of RPF/RPSF?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF PLANNING PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) Yes, Sir. The Ministry of Railways has suggested an "Action Plan" in the meeting convened by the Ministry of Home Affairs on 8.4.1997 to review the measures taken to prevent crime, robbery, and dacoity in the train. The Action Plan and other, suggestions were communicated to the state Gbvemnients for taking appropriate action by the Ministry of Home Affairs.

- (b) No, Sir.
- (c) and (d) Do not arise.
- (d) No, Sir.

वातानुकृलित रेलगाड़ियों अथवा वातानुकृलिता डिब्बों में वाटर कुलर लगाया जाना

4266. श्री ओंकार सिंह लखावत: क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

- (क) वातानुकूलित रेलगाड़ियों या डिब्बों में वाटर कूलर लगाए हुए हैं, यदि हां, तो इन वाटर कूलरों की संख्या और लागत का ब्यौरा क्या है,
- (ख) क्या वातानुकृलित रेल गाड़ियों/डिब्बों हेतू वाटर कूलर खरीद में हुई अनियमितताओं के बारे में लोक लेखा समिति (ग्यारहवीं लोकसभा) की रेलवे बोर्ड के संबंध में तैतकीसवीं रिपोर्ट में उल्लेख किया गया है, और